

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 5293/2023 in C.P. (IB)/527(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

NAME OF THE PARTIES:- IA 5293/2023 Vijaykumar V Iyer
IN THE MATTER OF
Bank of India
V/s
Future Retail Limited

Section: 33(1)(a) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 5293 of 2023:- Sr. Counsel, Janak Dwarkadas a/w Amir Arsiwala
Vaisala KaK and Ankita Bajpai appeared for the Applicant and Counsel,
Sairam Subramaniam a/w Ashika Jain appeared for the CoC.
Pronouncement deferred.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)